

National Company Law Tribunal

Allahabad Bench

CP NO. 126/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: M/s Seemant Vastu Prakashan Pvt Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 252(3) of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	<u>ANIL KUMAR</u>	<u>PCS</u>	<u>Petitioner</u>	<u>[Signature]</u>
2.	<u>Krishna Dev Vyas</u>	<u>Adv.</u>	<u>ROC</u>	<u>[Signature]</u>

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Sh. Anil Kumar, PCS for the petitioner company. Sh. Krishna Dev Vyas, CGSC for the ROC. He files his report/reply in respect of the present petition. A copy thereof is provided to the petitioner PCS. The case is fixed for the argument on 11<sup>th</sup> December, 2017.

Dated:20.11.2017

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)

Sd/-  
H.P. Chaturvedi,  
Member (Judicial)